

Defective Case Register from 2024-11-29 to 2024-11-29

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|---------------------|----------------------------------|-------------------|---|
| 1 | D-WP(C)/49816/2024 | MANAS RANJAN BADAJENA | 2024-11-29 | 30-OTHER DEFECT (IF ANY) Synopsis and date charts are not alphabetically paginated. |
| 2 | D-ABLAPL/35810/2024 | AMLAN SHAKTI PAUL | 2024-11-29 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 and 11 not neat. |
| 3 | D-ABLAPL/35812/2024 | AMLAN SHAKTI PAUL | 2024-11-29 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 10 and11 not neat. |
| 4 | D-BLAPL/35759/2024 | GURUPRASAD BEHERA | 2024-11-29 | Date of rejection order not correct in sl. 13 of the petition.Paragraph 1 to15 not mentioned in declaration. |
| 5 | D-BLAPL/35761/2024 | MAHADEV SAHU | 2024-11-29 | Annexure -6 not reflected in petition.Page marking of undertaking in Book mark not correct as per file. |
| 6 | D-WP(C)/49790/2024 | AKSHAYA KUMAR PANDEY | 2024-11-29 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE NO 41 TO 43 TO BE FILED |
| 7 | D-WP(C)/49813/2024 | SMITA RANJAN PATNAIK | 2024-11-29 | NOMENCLATURE MAY BE C.M.P |
| 8 | D-WP(C)/49841/2024 | BHOJRAJ SETH | 2024-11-29 | 8-CAUSE TITLE NOT IN ORDER. The averment made in the cause title after in the matter of appears to be wrong. |
| 9 | D-CRLMC/35808/2024 | BISWABHUSAN DAS | 2024-11-29 | 1.Paragraphs sl.no.mentioned in averments of the petition not correctly furnished in the declaration of the affidavit. |
| 10 | D-CONTC/49547/2024 | PRAVASH CHANDRA JENA | 2024-11-29 | 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 70 days |
| 11 | D-FAO/49699/2024 | DEBASISH PATNAIK | 2024-11-29 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 12 | D-CMP/49748/2024 | JYOTI RANJAN DEO | 2024-11-29 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copy of order dated 07 .08 2020 in I .A -11/2020 not filed which is under challenge . |
| 13 | D-WP(C)/49520/2024 | SRINIVAS MOHANTY | 2024-11-29 | 30-OTHER DEFECT (IF ANY) Typed copy of Annexure -2 and 3 not correctly page marked. |
| 14 | D-WP(C)/49749/2024 | SRINIVAS MOHANTY | 2024-11-29 | 30-OTHER DEFECT (IF ANY) Double copy of page-17 and 18 under Annexure-7 filed. |

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| 15 | D-BLAPL/35772/2024 | AMITABH NAIK | 2024-11-29 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. provision not correct.2.BLAPL NOs.2586/2020,6373/2023 and 4462/2024 in reference certificate not tally with FIRS detail and also date of disp. of in BLAPL.NO.2586/2020 not reflected in reference certificate. |
| 16 | D-WP(C)/49737/2024 | RAJU KUMAR SATPATHY | 2024-11-29 | 1.Annexures in book marks index and index of writ petition are not correctly page marked.2,The name of the opp.parties in affidavit and vakaltnama not correctly furnished,3.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.4.Authorization with regard to swear the affidavit on behalf of other petitioners not furnished. |
| 17 | D-WP(C)/49787/2024 | RANJAN KUMAR ROUT | 2024-11-29 | 1.DATE CHARTS IN BOOK MARKS INDEX AND INDEX OF WRIT PETITION NOT CORRECTLY PAGE MARKED.2.AFFIDAVIT OF WRIT PETITION NOT PAGE MARKED. |
| 18 | D-WP(C)/49772/2024 | BIKRAM CHANDRA GHADEI | 2024-11-29 | 1.Paragraph serial no.in affidavit declaration is not correctly furnished.2.Petitioners address in writ petition are not tally with affidavit and I.A.affidavit. |
| 19 | D-WP(C)/49799/2024 | NIRMAL RANJAN ROUSTRAY | 2024-11-29 | 1.Date mentioned in annexure-6 does not tally with book marks index.2.Date of execution of vakaltnama not furnished.3.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.4.Xerox attested copy of order under Annexure-10 filed, but free/authenticated copy of the same not filed |
| 20 | D-WP(C)/49738/2024 | RAJU KUMAR SATPATHY | 2024-11-29 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED The name of the counsel in capital letters and enrollment number in last page of writ petition. |
| 21 | D-BLAPL/35876/2024 | SAMIR KUMAR MISHRA | 2024-11-29 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration. |
| 22 | D-CMP/49613/2024 | DAYANANDA MOHAPATRA | 2024-11-29 | In annexure -3 page -42 not marked . |
| 23 | D-WP(C)/49654/2024 | BIBEKANANDA BHUYAN | 2024-11-29 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 24 | D-FAO/49709/2024 | DEBASISH PATNAIK | 2024-11-29 | 1. Period of Delay 122 days 2. Code not indicated |
| 25 | D-WP(C)/49647/2024 | RANJIT KESHARI SAMAL | 2024-11-29 | Receipt Showing Serv.copy To ct not Filed |
| 26 | D-FAO/49702/2024 | DEBASISH PATNAIK | 2024-11-29 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Period of Delay 48 days. |
| 27 | D-WP(C)/49312/2024 | DEBENDRA NATH MISRA | 2024-11-29 | 1.Receipt Showing Serv.copy To cg not Filed. 2.Page 85 not neat.3.Date of annex.17 mentioned in the index not tally to annex.17 as annexed. |

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| 28 | D-BLAPL/35734/2024 | SUSIL KUMAR PATNAIK | 2024-11-29 | G.R.Case No mentioned in Petition Page no-3 not correctly furnished. |
| 29 | D-BLAPL/35752/2024 | JYOTIRMAYA SAHOO | 2024-11-29 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page No-13 not legible.G.R.Case No.mentioned in Cause Title,Petition and Prayer not tally with Rejection order |
| 30 | D-BLAPL/35849/2024 | ABINASH ACHARYA | 2024-11-29 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Advocate Clerk fee of Rs.2/- not paid on V.nama. |
| 31 | D-FAO/49704/2024 | DEBASISH PATNAIK | 2024-11-29 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Period of Delay 114 days. |
| 32 | D-BLAPL/35845/2024 | DEBASNAN DAS | 2024-11-29 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no.not furnished on declaration. |
| 33 | D-BLAPL/35848/2024 | BIJAYA KUMAR RAGADA | 2024-11-29 | . Paragraph no. not correctly furnished in the petition.2. Page no.14 and 17 not neat and legible. |
| 34 | D-BLAPL/35823/2024 | AMLAN SHAKTI PAUL | 2024-11-29 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.8 to14 not neat and legible. |
| 35 | D-CRLMC/35732/2024 | SAMVIT MOHANTY | 2024-11-29 | 1.Authorization with regard to swear the affidavit on behalf of the petitioner no.2 not furnished. |
| 36 | D-BLAPL/35827/2024 | BIJAYA KUMAR RAGADA | 2024-11-29 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 not neat. |
| 37 | D-WP(C)/49783/2024 | SATYA RANJAN MOHAPATRA | 2024-11-29 | 1.Paragraph serial no. in affidavit declaration is not correctly furnished.2.Name and address of the petitioner no.3 are not tally with affidavit.3.The signature of the petitioner no.2 is wrongly furnished in v.nama. |
| 38 | D-RSA/47502/2024 | SURENDRA KUMAR BISWAL | 2024-11-29 | 1. Copy of Trial Court Judgement / Order not filed. 2. Index not correctly page marked. |
| 39 | D-WP(C)/49632/2024 | HALADHAR SETHY | 2024-11-29 | 1.Synopsis and date charts are not alphabetically paginated.2.I.A. is not correctly page marked. |
| 40 | D-WA/49752/2024 | MANARANJAN NAYAK | 2024-11-29 | 1.Deficient authentication fee to be paid. |
| 41 | D-WP(C)/49691/2024 | GOKULA NANDA SAHU | 2024-11-29 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 42 | D-CRLMC/35736/2024 | DURGA PRASANNA MISHRA | 2024-11-29 | 1,Affidavit is not proper since Sl.no.4 appears to be wrong. |
| 43 | D-MACA/49760/2024 | RAMESH CHANDRA PRADHAN | 2024-11-29 | Not proper page mark in annexures as per index |

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| 44 | D-CRLMC/35757/2024 | LALIT KUMAR MAHARANA | 2024-11-29 | 1.Authorization with regard to swear the affidavit on behalf of the another petitioner not furnished. |
| 45 | D-CMP/49778/2024 | AJIT CHANDRA MOHAPATRA | 2024-11-29 | 30-OTHER DEFECT (IF ANY) Year of execution case not correctly furnished in cause title ,paragraph -1 prayer and being aggrieved portion |
| 46 | D-WP(C)/49805/2024 | SATYA RANJAN MULIA | 2024-11-29 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 47 | D-CRLREV/35610/2024 | IN PERSON | 2024-11-29 | 1.Provision of Law not correctly furnished 2.The word Therefore wrongly spelt in the Prayer |
| 48 | D-CRLMC/35805/2024 | RAKESH BEHERA | 2024-11-29 | 14-NOT PROPERLY INDEXED. |
| 49 | D-BLAPL/35826/2024 | AMLAN SHAKTI PAUL | 2024-11-29 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Page no.8 to 14 are not neat and legible. |
| 50 | D-ABLAPL/35886/2024 | SAROJ KUMAR ROUTRAY | 2024-11-29 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. page no.11 not neatly legible. |
| 51 | D-RVWPET/45668/2024 | UMA CHARAN MISHRA | 2024-11-29 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 52 | D-ABLAPL/35874/2024 | BIRAJA PRASANNA DAS | 2024-11-29 | Name of informant and victim should not be mentioned as per standing order no. 3of 2024 dtd 9.7.2024. |
| 53 | D-CRLA/35766/2024 | NITYANANDA MOHAPATRA | 2024-11-29 | Place of trial court be corrected in appeal memo where ever necessary |
| 54 | D-WP(C)/49803/2024 | ASHIS KUMAR MISHRA | 2024-11-29 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 55 | D-CMAPL/44785/2024 | ADAM ALI KHAN | 2024-11-29 | C.COPY OF DISMISSAL NOT FILED |
| 56 | D-WP(C)/49770/2024 | KUNAL KUMAR SWAIN | 2024-11-29 | 1. Annexure 1 page-18 not legible. |
| 57 | D-BLAPL/35865/2024 | ARIJEET MISHRA | 2024-11-29 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos .7 to 10 not neat. |
| 58 | D-BLAPL/35868/2024 | BASUDEV PUJARI | 2024-11-29 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 2nd Addl. sessions Judge not correctly mentioned in cause title,para -1 and prayer of petition. |
| 59 | D-WP(C)/49685/2024 | BASUDEV BARIK | 2024-11-29 | Index not properly page marked |
| 60 | D-WP(C)/49834/2024 | BHOJARAJ SETH | 2024-11-29 | 8-CAUSE TITLE NOT IN ORDER. The averment made in cause title after in the matter of appears to be wrong. |
| 61 | D-CMP/49626/2024 | AMITAV TRIPATHY | 2024-11-29 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. |

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| | | | | PETITIONER NO .2 has not sworn affidavit . |
| 62 | D-WP(C)/49621/2024 | GOURAV MOHANTY | 2024-11-29 | 30-OTHER DEFECT (IF ANY) 1.Letter No.mentioned in Annexure-4 and averment of writ petition does not tally with book marks index and index of writ petition. 2.Date mentioned in Annexure-6 does not tally with averment of writ petition,book marks index and index of writ petition. 3.Legible copy of page-24 to be filed. 4.The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished. 5.Certificate in affidavit not signed by counsel. |
| 63 | D-CRLMC/35834/2024 | DOLAGOBINDA MOHAPATRA | 2024-11-29 | Paragraphs mentioned in Declaration not correctly stated. 2.Page No. 15 and 16 not neat. |
| 64 | D-WP(C)/49791/2024 | KAJAL SAHOO | 2024-11-29 | Receipt Showing Serv.copy To cg not Filed. |
| 65 | D-CRLMC/35816/2024 | BIJAY JENA | 2024-11-29 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Case is registered under POCSO Act. Name of the informant may be deleted page No. 1 paragraph 2 of the petition. |
| 66 | D-CRLMC/35822/2024 | KULDEEP MOHANTY | 2024-11-29 | Page No 19,27,28 not numbered. |
| 67 | D-CMAPL/49732/2024 | LALATENDU SAMANTARAY | 2024-11-29 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C.COPY OF DISMISSAL ORDER DT18-03-202015 NOT FILED |
| 68 | D-CRLMC/35838/2024 | PURNA CHANDRA DAS | 2024-11-29 | Page 143 is not numbered. |
| 69 | D-WP(C)/49630/2024 | BADRINARAYAN PANDA | 2024-11-29 | 30-OTHER DEFECT (IF ANY) Synopsis and date charts are not alphabetically paginated. |
| 70 | D-CONTC/49402/2024 | SUDHANSU SEKHAR BEHERA | 2024-11-29 | 1.Period of Delay 366DAYS |
| 71 | D-CMP/49754/2024 | BIJAYA KUMAR PARIDA 2 | 2024-11-29 | IN INDEX ,SYNOPSIS ,paragraph -1 and 2 of c .m p ,the word wrir petition be substiuted c . m .p . |
| 72 | D-WP(C)/49846/2024 | BHOJRAJ SETH | 2024-11-29 | 8-CAUSE TITLE NOT IN ORDER. The averment made in the cause title after in the matter of appears to be wrong. |
| 73 | D-CRLA/35798/2024 | BHABANI SHANKAR DASPARIDA | 2024-11-29 | As per the certificates furnished in I.As. the deponent has put up his L.T.I. instead of signature |
| 74 | D-CONTR/35760/2024 | SANTOSH KUMAR MAHANTY | 2024-11-29 | 1. Period of Delay 257 DAYS |
| 75 | D-WP(C)/49850/2024 | BHOJARAJ SETH | 2024-11-29 | 8-CAUSE TITLE NOT IN ORDER. The averment made in the cause title after in the matter of appears to be wrong. |
| 76 | D-WP(C)/49838/2024 | ACHYUTANANDA PATTANAIK | 2024-11-29 | 1.In Index Annex-1 not correctly page numbered.2.D.C.fee of 42/- to be paid in cause title.3.Annex-2 not properly page marked.4. |

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| | | | | Jayakrushna Paikaray,petitioner no.4 has executed V.nama as Jyotikrushna Paikaray. |
| 77 | D-WP(C)/49717/2024 | BIKRAM KUMAR BEHERA | 2024-11-29 | Synopsis and Date of events not marked alphabetically. |
| 78 | D-CMP/49678/2024 | TRILOCHAN PANIGRAHI | 2024-11-29 | Civil suit no .is163/2011 , but in index and date chart it is mentioned 163/91 . |
| 79 | D-WP(C)/49822/2024 | SUSHAMA RANI SAHOO | 2024-11-29 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 not neat. |
| 80 | D-WP(C)/49824/2024 | BASUDEV PUJARI | 2024-11-29 | Date mentioned in the petition under annex.5 at page 5 not tally to annex.5. |
| 81 | D-MACA/49714/2024 | DEBASISH PATNAIK | 2024-11-29 | 1. Period of Delay 31 days 2. Court Fee Rs 12,500/ payable,Rs 12/ paid,D.C.F of Rs12,488/ to be paid. |
| 82 | D-WP(C)/49638/2024 | ARJUNA CHARANA BEHERA | 2024-11-29 | Synopsis and date charts are not alphabetically paginated. |
| 83 | D-CMP/49135/2024 | MANASH RANJAN NAYAK | 2024-11-29 | R .S .D date furnished in paragraph -1 of c .m .p does not tally with the date mentioned in annexure -3 and para .- 2 of c .m .p also . |
| 84 | D-CONTC/48671/2024 | ADV | 2024-11-29 | Page no-8 not available |
| 85 | D-CRLA/35755/2024 | SAPAN KUMAR LENKA | 2024-11-29 | 1.Code Not indicated |
| 86 | D-CMP/49618/2024 | SUDEEP KUMAR SARANGI | 2024-11-29 | 3-AUTHENTICATION FEE IS DEFICIENT. Authentication fees of Rs .1.10 paisa not paid on annexure - 4 . |
| 87 | D-CRLA/35707/2024 | ARUN KUMAR DAS (1) | 2024-11-29 | Provision of Law To be correctly furnished after conversion |
| 88 | D-RVWPET/49830/2024 | SAYANTAN PANDA | 2024-11-29 | Review Petition may stick to one Prayer |
| 89 | D-BLAPL/35828/2024 | BISWORANJAN SWAIN | 2024-11-29 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Age of the petitioner in cause title order not tally with rejection order .2.Page no.94 not neat. |
| 90 | D-WP(C)/49636/2024 | RABINDRA NATH PRUSTY | 2024-11-29 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 91 | D-BLAPL/35830/2024 | KRISHNA KUMAR LAL | 2024-11-29 | 1. page mark not correct in index. 2. Date of FIR , not correct in synopsis. 3.P.S. no. has been reflected two times instead G.R.case no. 4 Age of the petn. not in V.NAMA. |
| 92 | D-BLAPL/35837/2024 | AMIT KUMAR PATRA | 2024-11-29 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. PARAGRAPHS OF THE PETITION NOT CORRECT IN DECLARATION OF AFFIDAVIT. 2. Name of the trial court in cause title not tally with rejection order. |
| 93 | D-COA/49781/2024 | SURYA NARAYAN BISWAL | 2024-11-29 | Good ground certificate not furnished. Page Nos 91 and 113 are not legible. Pages 39 to 48 are not marked |

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| 94 | D-ABLAPL/35859/2024 | PRADEEP KUMAR DAS | 2024-11-29 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in Affidavit. |
| 95 | D-BLAPL/35799/2024 | SATYA NARAYAN MISHRA 4 | 2024-11-29 | Petition not properly tagged.As per standing order no-3 dated 9.7.2024 the name of informant shall not be mentioned in Petition. |
| 96 | D-BLAPL/35819/2024 | AMLAN SHAKTI PAUL | 2024-11-29 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 to 14 not neat. |
| 97 | D-ABLAPL/35860/2024 | DHANANJAYA NAYAK | 2024-11-29 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 8 and 9 not neat. |
| 98 | D-BLAPL/35836/2024 | SOUBHAGYA KUMAR DASH | 2024-11-29 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 99 | D-BLAPL/35891/2024 | SARBESWAR SAHOO | 2024-11-29 | H.C.W.F.Fee Rs.50.00 not paid in V.Nama. |
| 100 | D-CMP/49643/2024 | PRAFULLA KUMAR LENKA | 2024-11-29 | Subject Code incorrectly Mentioned |
| 101 | D-RSA/45617/2024 | GOPAL KRUSHNA MOHANTY | 2024-11-29 | 1.D.C.Fee of Rs140/- to be paid. 2. Index has not been correctly page marked |
| 102 | D-ABLAPL/35839/2024 | BASANTA KUMAR DAS | 2024-11-29 | 1. G.R.Case No. not mentioned in Synopsis and Dates and chart.2. Page no.12 not neat and legible. |
| 103 | D-ABLAPL/35841/2024 | BRAJA MOHAN SARANGI | 2024-11-29 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent on affidavit not tally with solemnly affirmation para. |
| 104 | D-WA/49753/2024 | MANORANJAN NAYAK | 2024-11-29 | 1.Deficient authentication fee to be paid. |
| 105 | D-WP(C)/49762/2024 | PADMANAV BHUTIA | 2024-11-29 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 106 | D-ABLAPL/35873/2024 | SHISHIR KUMAR SAMAL | 2024-11-29 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of FIR.not correct in synopsis, date of event and petn. 2.page nos. 9 and 10 not neat. 3. provision not correct. |
| 107 | D-BLAPL/35850/2024 | MAHENDRA KUMAR PANCHABIHAR | 2024-11-29 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Annex.1 and 2 not correctly reflected.2.Name of the trial court not correct in synopsis and petn..3.Age,date,counsel name in capital not reflected and also D.C.fee Rs.60/- to be paid in V.nama.4. Date of rej.or. not correct in synopsis and petn. |
| 108 | D-BLAPL/35814/2024 | AMLAN SHAKTI PAUL | 2024-11-29 | Page nos.8 to 14 not neat and legible. |

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| 109 | D-CMAPL/49727/2024 | LALATENDU SAMANTARAY | 2024-11-29 | 1.C .copy of dismissal not filed 2.SC CENTRAL NOT FILED |
| 110 | D-WP(C)/49735/2024 | SATRUGHNA DASH (A) | 2024-11-29 | Age of the opp.party no 4 and 5 not furnished in the cause title . |
| 111 | D-FAO/49705/2024 | DEBASISH PATNAIK | 2024-11-29 | 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 62 days 2.Code not indicated |
| 112 | D-WP(C)/49831/2024 | SUSAMA RANI SAHOO | 2024-11-29 | serial no of the paragraphs are not correctly furnished in the affidavit of the I. A. petition |

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 29-11-2024 (CASES FILED BEFORE 2024)

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
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